

Annexure - 3														
Name of the Corporate Debtor: Gstaad Hotels Private Limitd (CIN: U55101MH2003PTC143481)														
Date of Commencement of CIRP: 08-07-2025, List of Creditors as on: 07-08-2026														
List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)														
Sl. No.	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues that may be set-off	Amount of Claim not Admitted	Amount of Claims under Verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party ?	% of Voting share					
1	Omkara Assets Reconstruction Private Limited	22-07-2025	10,87,24,60,729	10,86,93,10,703	Secured Loan given to CD	10,87,24,60,729	9,19,82,16,068	No	95.76%	-	-	31,50,026	-	Supporting Invoices not submitted
2	Global Hospitality Licensing S.A.R.L.	14-08-2025	36,34,99,334	36,34,99,334	Secured Loan given to CD (Key Money)	36,34,99,334	-	No	3.20%	-	-	-	-	-
	TOTAL		11,23,59,60,063	11,23,28,10,037		11,23,59,60,063	9,19,82,16,068		98.96%	-	-	31,50,026	-	-

I. SECURITY INTEREST – OMKARA ASSET RECONSTRUCTION PRIVATE LIMITED:

The details of the security interest has been extracted from Sanction Letter dated 26-12-2017, Loan Agreement, Claim Form and such other supporting documents provided by the claimant

A. Entire Facility of Rs. 600 Crores is covered by the following security interest:

** The claim amount of Neo Capricon Plaza Pvt Ltd has been also been included basis the Loan Agreement, the cross-collateralisation and the Demand Promissory Note dated 26.12.2017.

B. ECLGS Facility of Rs. 98.00 Crore (Claimed Amount: Rs. 78,59,33,332 as on 08.07.2025) is covered by the following security interest:

C. ECLGS Facility of Rs. 65.00 Crore (Claimed Amount: Rs. 65,11,31,669 as on 08.07.2025) is covered by the following security interest:

II. SECURITY INTEREST – GLOBAL HOSPITALITY LICENSING S.A.R.L:

A. Pursuant to a **Deed of Hypothecation dated 09 March 2018**, executed by **Gstaad Hotels Private Limited** (the Corporate Debtor) in favour of **IDBI Trusteeship Services Limited**, acting as security trustee for **Global Hospitality Licensing S.A.R.L.** ("GHL"), a **second-ranking charge** has been created to secure repayment of USD 50,00,000 advanced under the **Key Money Agreement dated 20 May 2013** (as amended). Further, a **Memorandum of Entry dated 09 March 2018** was executed recording creation of the said charge.

GENERAL NOTES: